

28(130)/2006/CESTAT/Admn/2023
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110066

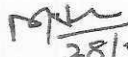
Dated: 28.09.2026

CORRIGENDUM

In partial modification of Office Order No. 32 of 2026 dated 25.09.2026, it is hereby clarified that in Paragraph 3 of the said Office Order, the designation of Shri Angad Prasad shall be read as **“Member (Judicial), CESTAT, Hyderabad”** instead of **“Member (Technical), CESTAT, Hyderabad”**.

All other contents of the aforesaid Office Order shall remain unchanged.

This issues with the approval of the competent authority.


28/09/26
Assistant Registrar (Admin)
CESTAT, New Delhi

Copy To:

1. SPS to Hon'ble Officiating President, CESTAT, New Delhi.
2. Shri Angad Prasad, Member (Judicial), CESTAT, Hyderabad.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy Registrar, CESTAT, Hyderabad.
5. Office copy/Guard file/CESTAT Website.
6. Account Section, Delhi.